

## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/63/2017

NAME OF THE PETITIONER(S)

: RAMADAS PANDARAVALAPPIL & ORS

NAME OF THE RESPONDENT(S)

: ROUBA RESIDENCY HOTELS PVT LTD & 4 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. J.R. Jayan

COUNSM for R2-RY

2. Gausar chatterjee 3. Inthicz Ahmod.V.K For K. Growthen tuma

## ORDER

Representing counsel for the petitioner present. Counsels for R1 to R4 are Counsel for the respondents prayed for time to make submissions. At request time is enlarged. Put up on 20.12.2017.

- 8d -(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/

- sel-(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)